Jai Ambe Spares Private Limited

**Date of commencement of CIRP: 23.06.2026 List of creditors as on: 11.09.2026**

**Filing under clause (c) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

| Sr.No. | Category of Creditor | Summary of Claim Received | | Summary of Claim Admitted | | | Amount of Contingent Claim | Amount of Claim Not Admitted | Amount of Claim Under verification | Details in Annexures | Remarks if Any |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | - | - | - | - | - | - | - | - | NA | |
| 2 | Unsecured financial creditors belonging to any class of creditors | - | - | - | - | - | - | - | - | NA | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 3 | 10,14,24,747 | 3.00 | 10,12,04,036 | 74.30% | - | 2,20,711.00 | - | Annexure-1 | |
| 4 | Unsecured financial creditors | 7 | 2,06,93,084 | 7 | 2,00,14,357 | 14.69% | - | 5,00,268 | 1,78,459 | Annexure-2 | |
| 5 | Operational creditors (Workmen) | - | - | - | - | - | - | - | - | NA | |
| 6 | Operational creditors (Employees) | - | - | - | - | - | - | - | - | NA | |
| 7 | Operational creditors (Government Dues) | - | - | - | - | - | - | - | - | NA | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 2 | 1,68,71,125 | 2 | 1,50,00,467 | 11.01% | - | 18,70,658.00 | - | Annexure-3 | |
| 9 | Other stakeholders, if any, (other than financial creditors and operational creditors) | - | - | - | - | - | - | - | - | NA | - |
| | **Total** | **12** | **13,89,88,956** | **12** | **13,62,18,860** | **100.00%** | **-** | **25,91,637** | **1,78,459** | | |